

**Reserve Bank of India
Foreign Exchange Department
Central Office
Mumbai-400 001**

Notification No.FEMA. 111 /2004-RB

dated 6th March 2004

**Foreign Exchange Management (Transfer or Issue of Security
by a Person Resident outside India)
(Amendment) Regulations, 2004**

In exercise of the powers conferred by clause (b) of sub-section (3) of Section 6 and Section 47 of the Foreign Exchange Management Act, 1999 (42 of 1999) and in partial modification of its Notification No.FEMA 20/2000-RB dated 3rd May 2000 read with Notification No.FEMA.94/2003-RB dated 18th June 2003, the Reserve Bank of India makes the following amendments in the Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) Regulations, 2000 as amended from time to time, namely:-

Short Title and Commencement :-

1. (i) These Regulations may be called the Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Amendment) Regulations, 2004.
- (ii) They shall come into force from the date of their publication in the Official Gazette.

Amendment of the Regulations :-

2. In the Foreign Exchange Management (Transfer or Issue of Security by a person Resident outside India) Regulations, 2000, in schedule 1 in Annexure B, after item 20, the following item shall be inserted, namely :

"21. Any other sector / Activity 100%
(if not included in Annexure A)

**SHYAMALA GOPINATH
Executive Director**

Foot Note : The Principal Regulations were published in the Official Gazette vide G.S.R.No.406(E) dated May 3, 2000 in Part II, Section 3, sub-section (i) and subsequently amended vide

- (a) G.S.R.Nos.175(E) dated December 26, 2000,
- (b) 182(E) dated February 16, 2001,
- (c) 158(E) dated March 2, 2001,
- (d) 574(E) dated September 20, 2001,
- (e) 4(E) dated November 29, 2001,
- (f) 223(E) dated November 12, 2002,
- (g) 225(E) dated January 17, 2003,
- (h) 558(E) dated June 18, 2003,
- (i) 835(E) dated October 3, 2003, and
- (j) 899(E) dated October 27, 2003.

Published in the Official Gazette of Government of India - Extraordinary - Part-II, Section 3, Sub-Section (i) dated 23.04.2004 - G.S.R.No.278(E)
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